

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 110 of 2020

IN THE MATTER OF:

Damodar Valley Corporation

...Appellant

Versus

Cosmic Ferro Alloys Ltd & Anr.

...Respondents

Present:

For Appellant: None.

For Respondent: Mr. Yashvardhan and Mr. Piyush Singh, Advocates

O R D E R

24.01.2020 Nobody appears on behalf of the Appellant. We adjourn the matter.

Post the case 'For Admission (Fresh Case)' on **30th January, 2020**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Shreasha Merla]
Member (Technical)